

कहना और गवर्नर महोदय से खुद बात
 कहना। गवर्नर महोदय ने मुझ से बात कहा
 थी कि उनको दो मल्लुओं की सुचना मिली
 है इसलिये उन्होंने कहा कि मैं इसको एना-
 लिस करना चाहता हूँ तो मैंने कहा आपको
 निवेदन हो तो अवश्य करिये। मुझे परम्परा
 का स्मरण नहीं था। इसके लिये मैं अवश्य बात
 कहना और मैं चाहता हूँ इस विषय में दो
 प्रकार के नियम न हों।

SHRI VAYALAR RAVI: Sir, there
 were reports that tea was sold at
 Re. 1.

MR SPEAKER: This has taken
 * double the time. I am not going to
 tolerate it. Please sit down.

13.35 hrs.

COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS.

Forty-Fourth Report

SHRI G. G. SWELL (Autonomous
 Districts): I beg to present the Forty-
 Fourth Report of the Committee on
 Private Members' Bills and Resolu-
 tions.

13.36 hrs.

STATEMENT RE: AGREEMENT ON THE DELIMITATION OF CONTI- NENTAL SHELF BOUNDARY BET- WEEN INDIA AND INDONESIA.

THE MINISTER OF EXTERNAL
 AFFAIRS (SHRI SWARAN SINGH):
 An Agreement on the delimitation of
 the continental shelf boundary be-
 tween India and Indonesia was signed
 at Jakarta on the 8th August, 1974,
 in course of my visit there in connec-
 tion with the fifth annual meeting of
 the Foreign Ministers of the two coun-
 tries.

A draft of the Agreement had been
 initialled in Delhi on the 7th February,
 1974, at the end of the talks between
 the Delegations of experts and official
 of the two countries.

The Agreement will come into force
 upon the exchange of Instruments of
 Ratification which will take place in
 Delhi shortly.

The Agreement constitutes an im-
 portant landmark in relations between
 India and Indonesia who have an un-
 broken history of peace and friend-
 ship from time immemorial. It
 characterises furthermore the earnest
 desire and resolve of the two countries
 not merely to avoid any possible dis-
 putes in the future at sea but to
 extend the area of cooperation be-
 tween them.

The boundary so far delineated ex-
 tends for 48 nautical miles, joining
 four points which are equidistant from
 the outermost island belonging to
 either country, and constitutes the
 true median line. The distance be-
 tween Great Nicobar (India) and
 Sumatra (Indonesia) is approximately
 90 nautical miles.

With the signing of the Agreement
 with Indonesia each side can now
 proceed with its plans for developing
 the seabed resources on its side of the
 boundary line. It has also been agreed
 that where any geological struc-
 ture or field of natural gas, petro-
 leum or other mineral stretches across
 the boundary line, the two sides shall
 exchange information and reach
 agreement on exploitation and equi-
 table sharing of benefits accruing from
 it.

This Agreement will contribute to-
 wards bringing India and Indonesia
 still closer together and towards the
 maintenance and promotion of the
 traditional ties of amity, friendship
 and cooperation between the two
 countries.

With your permission, Sir, I lay a
 copy of the Agreement on the Table
 of the House. A copy of the map
 which forms an annexure to the
 Agreement has also been placed in the
 Library. [Placed in Library. See No.
 LT-8188/74].